

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
SPECIAL BENCH  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
26-04-2024 AT 02:30 PM**

**CP(IB) No.15/9/HDB/2021**

**AND**

**Contempt. A (IBC) 17/2023 & IA (IBC) 1550/2023 in IA (IBC) 1550/2023**

u/s. 9 of IBC, 2016

**IN THE MATTER OF:**

Dugar Polymers Ltd

**...Operational Creditor**

**AND**

Maruti Tubes Pvt Ltd

**...Corporate Debtor**

**C O R A M:-**

**SH. PRAVEEN GUPTA , HON'BLE MEMBER (JUDICIAL)**

**SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**Contempt. A (IBC) 17/2023**

Learned Counsel Mr Lakshman Sravan, for respondent present through Video Conference.

No representation for the applicant.

Learned counsel for respondent states that reply affidavit has been filed. Matter adjourned to 10.05.2024.

**IA (IBC) 1550/2023**

Matter adjourned to 10.05.2024 before regular bench.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**